Government of India  
Ministry of Finance  
Department of Revenue  
Central Board of Excise and Customs  

Corrigendum  

New Delhi, the 12th November, 2018  

G.S.R. (E).:- In the notification of the Government of India, in the Ministry of Finance, Department of Revenue, No. 60/2018-Central Tax, dated the 30th October, 2018, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), vide number G.S.R. 1075 (E), dated the 30th October, 2018, in page 15, in line 13, for “furnish an application to the effect” read “furnish an undertaking to the effect”.  

[F. No. CBEC/20/06/17/2018-GST]  

(Gunjan Kumar Verma)  
Under Secretary to the Government of India